

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Cantonments Act, 1924."

*The motion was adopted.*

श्री मधु लिमये : उपाध्यक्ष महोदय, मैं विधेयक को पेश कर रहा हूँ।

COMPANIES (AMENDMENT) BILL\*

*(Amendment of sections 252, 275 and insertion of new section 255A).*

श्री मधु लिमये (बांका) : उपाध्यक्ष महोदय, मैं प्रस्ताव करता हूँ कि कम्पनी अधिनियम, 1956 का और संशोधन करने वाले विधेयक की पुरःस्थापित करने की अनुमति दी जाये।

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Companies Act, 1956."

*The motion was adopted.*

श्री मधु लिमये : उपाध्यक्ष महोदय, मैं विधेयक पेश करता हूँ।

CONSTITUTION (AMENDMENT) BILL\*

*(Amendment of article 371)*

SHRI P. K. DEO (Kalahandi): I move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI P. K. DEO: Sir, I introduce the Bill.

PREVENTION OF FOOD ADDITION (AMENDMENT) BILL.\*

*(Amendment of section 16)*

SHRI DINESH CHANDRA GO-SWAMI (Gauhati): I move for leave to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Prevention of Food Adulteration Act, 1954."

*The motion was adopted.*

SHRI DINESH CHANDRA GO-SWAMI: Sir, I introduce the Bill.

CONSTITUTION (AMENDMENT) BILL\*

*(Amendment of articles 58, 59, etc.)*

SHRI ARJUN SETHI (Bhadrak): I move for leave to introduce a Bill further to amend the Constitution of India.

MR. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI ARJUN SETHI: Sir, I introduce the Bill.